

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/146(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	ARYA IRON AND STEEL COMPANY PRIVATE LIMITED VS SHREE VAISHANAVI ISPAT LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For the Applicant

Mr. Avishek Roy Chowdhury, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent

Mr. A. Agarwal, Adv.]

Ms. P. Garain, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3rd September, 2024**.

**Anamitra Pal
Court Officer**